

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3119 of 2011**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : None

For the Respondent : Mr. Arpan Mishra, Advocate

17/Dated: 9th September, 2021

Heard through V.C.

2. None appears for the petitioner.
3. Mr. Arpan Mishra, learned counsel for the respondent seeks three weeks time to file specific affidavit with regard to payment made to the petitioner.
4. Prayer is allowed.
5. Put up this case on 04.10.2021.

(Deepak Roshan, J.)

Amardeep/